

5. This Circular is issued in exercise of the powers under clause (aa) of sub-section (1) of section 196 of the Insolvency and Bankruptcy Code, 2016. Yours sincerely, -Sd- **(Dr. Kokila Jayaram)** Deputy General Manager Tel: 011-2436 2832 Email: [kokila](mailto:kokila@ibbi.gov.in).

Annexure Column1 Column2 Column3 Column4 Column5 Column6 Column7 Column8 Column9 Column10 Column11

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of claim admitted	Amount of claim	Amount of claim	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of credit	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belc	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors b	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	59702	1	59702	0	0	0	7	
8	Operational creditors (other than Workmen andEmployees an	4	26878997	4	26878997	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and op	0	0	0	0	0	0	0	9	
Total		5	26938699	5	26938699	0	0	0		

Annexure – 7

Name of the corporate debtor: Indotech Industrial Solutions Private Limited commencement of CIRP: 27.06.2023(received on 28.07.2023).; List of creditors as on: 20.08.2023.....

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
	ESIC	Yes		11.08.2023	59,702	59,702	Contribution, Interest damage	0	0	No		0	0	0	0	Claim accepted

Annexure – 8

Name of the corporate debtor: Indotech Industrial Solutions Private Limited commencement of CIRP: 27.06.2023(received on 28.07.2023).; List of creditors as on: 20.08.2023...

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Sicagen India Limited	CIN : L74900TN2004PLC053467	05.08.2023	19,70,984	19,70,984	Supplies steel	0	0	No		0	0	0	0	
2	Rahul Cables Pvt ltd	CIN U31200PN 1998PTC012787	08.08.2023	49,03,726	49,03,726	Supplies	0	0	No		0	0	0	0	
3	Zenium cables ltd	CIN U74950MH1997PLC108689	09.08.2023	1,68,28,104	1,68,28,104	Supplies	0	0	No		0	0	0	0	
4	Vishal Steels	MU000020783	07.08.2023	31,76,183	31,76,183	Supplies	0	0	No		0	0	0	0	
				2,68,78,997	2,68,78,997	Supplies	0	0	No		0	0	0	0	

